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Title: Introduction of the Payment of Gratuity (Amendment) Bill, 2010.

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT): On behalf of Shri Mallikarjun Kharge, I beg to move for leave to introduce a Bill further to amend the Payment of Gratuity Act, 1972.

MADAM SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Payment of Gratuity Act, 1972."

*The motion was adopted.*

SHRI HARISH RAWAT: I introduce the Bill.

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श्री वरिन्द्र कश्यप (शिमला): अध्यक्ष महोदया, मैं बहुत गंभीर मुद्दा उठाना चाहता हूँ।

अध्यक्ष महोदया : ठीक है, अभी जीरो ऑवर है, आप बैठ जाइए। यह होने दीजिए फिर आपको भी बुला लेंगे।

वे।(लवधान)